

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:195

ANSWERED ON:18.02.2009

REVIEW OF RTI ACT

Patel Shri Jivabhai Ambalal; Thummar Shri Virjibhai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has conducted any review of the Right to Information Act, 2005;
- (b) if so, the details of the outcome thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS .(SHRI PRITHVIRAJ CHAVAN)

(a): The Government has entrusted a study to an independent agency for evaluation of the implementation of the Right to Information Act, 2005. The study is not yet complete.

(b) & (c) : Do not arise.